Manufacture and sale prices of drugs

1169. SHRI G. SWAMINATHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the names of the drug companies manufacturing the following basic drugs|inter-mediates;

(1) Mono Sodium Glutamate, (2) Mono Ammonium Glycerizinate, (3) Pro-teolysed Liver Power, (4) Tatannium Dioxide, (5) Pection, (6) Calcium Pantothenate, (7) Polyvinyl Pyrolidone (8) Benzocaine, (9) Gamma Benzene Hexa Chloride, (10) Potassium Bromide, (11)

Vitamin 'C Plain and Coated and (12) D. panthenol Liquid, in the country and the prices at which these drugs are being sold by them?

THE MINISTER OF PETROLEUM, CHEMICALS & PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): Of the referred items this Ministry monitors the production of only Calcium Pantothenate and Vitamin 'C bulk drugs. The names of manufacturers and the price(s) fixed under DPCO (1987), for the drugs in the Organised sector to the extent available are given below: —

Manufacturers Price

1. Vitamin

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1, Jayant Vitamins

2. Sarabhai M. Chemicals

(a) Vitamin 'C Plain

Rs. 294/Kg.

(b) Vitamin 'C Coated

Rs. 292/K. g.

(c) Sodium Ascorbate

Rs. 301/Kg.

2. Calcium Pantothenate

NIL

NIL

Complaint against the Principal of Kendriya Vidyalaya, Babina (M. P.)

1170. SHRI SUKOMAL SEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Principal of Kendriya Vidyalaya, Gwalior was transferred to Babina (Madhya Pradesh) on account of complaints against hi_m involving immoral behaviour etc.;
- (b) whether it is also **a** fact that even at Babina, there were complaints against him by lady teachers involving immoral behaviour against him;
- (c) whether a complaint of a lady teacher of Kendriya Vidyalaya Babina has been received by the Commissioner[^] Kendriya Vidyalaya Sangathan on 18th April,

1990 that she was terminated from service by the said Principal due to her alleged refusal to oblige him in immoral act; and

(d) whether any enquiry was conducted into the complaint and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (a) He was transferded on Administrative grounds.

(b) to (d) The complaint was received in April, 1990 at Kendriya Vidyalaya Sangathan (Headquarters). An enquiry has been conducted by the concerned Assistant Commissioner and also by the Chairman, VMC, Kendriya Vidyalaya, Babina Cantt. into the alleged complaint made by a lady teacher and they have

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found the complaint to be baseless and false.

The services of said lady teacher terminated by the competent authority i. e. Assistant Commissioner of the region in accordance with the terms and conditions of her appointment

Homoeopathic Dispensaries in Delhi

1171. SHRIMATI BIJOYA CHAK-RAVARTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Homoeopatry dispensaries presently functioning in Delhi under the C. G. H. S.;

- (b) whether it is a fact that some more Homoeopathy dispensaries have been sanc tioned for Delhi to be opened during 1990-91 keeping in view the growing popularity of the Homoeopathic system of treatment;
- (c) whether any Homoeopathic dis pensary has been opened during the cur rent financial year; if so, the defails there of; and
- (d) if the answer to (c) above be in the negative by when these Homoeopathic dispensaries are likely to be set up?

THE MINISTER OF HEALTH **AND**FAMILY WELFARE (PROF. SHAKEELUR REHMAN): (a) The infor
mation is as under: —

Dispensaries

Units

- 1. Homoeo Disp' D; v Nagar
- 2. HomoeoDisp' Gole Market
- 3. Homoeo Disp' R. K. Puram, S-rctor XII
- . 1. Homoeo Units DaryaGanj
- 2. Rajouri Garden
- 3. Shahdara
- 4. Kasturba Nagar
- 5. Tilak Nagar
- 6. Kalk'ji
- 7. Timarpur South Av-tmr

8.

- 9. R. K. Puram Socior-Hl
- 10. M. B. Road.

(b) No, Sir.

- (c) No Homoeopathic dispensary has been opened during the current financial year Proposals for opening new homoeopathic dispenSaries/units in Delhi during the 8th Flan are being formulated.
- (d) In view of part (b) above question **does** not arise.

All India Register of Homoeopaths

- 1172. SHRI SARADA MOHANTY: Wil) the Minister of HEALT_H AND FAMILY WELFARE be pleased to refer to the answer to Starred question 203 | given in the Rajya Sabha on the 9th May, 1989 and state:
- (a) whether the All India Register of Homoeopaths has since been published by the Central Council of Homoeopathy;